

भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

वेबसाइट : www.rbi.org.in/hindi Website : www.rbi.org.in इ-मेल email: <u>helpdoc@rbi.org.in</u>

October 8, 2013

DEPARTMENT OF COMMUNICATION, Central Office, S.B.S.Marg, Mumbai-400001 फोन/Phone: 91 22 2266 0502 फैक्स/Fax: 91 22 22660358

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संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई-400001

Cancellation of licence of Kokan Prant Sahakari Bank Ltd, Mumbai, Maharastra To carry on banking business

It is hereby notified for the information of the public that the Reserve Bank of India has cancelled vide order UBD.CO.BSD I/LC No. 6/12.22.114/2013-14, dated September 30, 2013, the licence of Kokan Prant Sahakari Bank Ltd,Mumbai, Maharastra to carry on banking business under Section 22 of the Banking Regulation Act, 1949 (As applicable to Co-operative Societies) read with Section 56 of Banking Regulation Act, 1949. As such, the bank is precluded from transacting the business of 'banking' as defined in Section 5(b) of the Banking Regulation Act, 1949 (As applicable to Co-operative Societies) including acceptance/repayment of deposits, forthwith.

Ajit Prasad
Assistant General Manager